GOVERNMENT OF INDIA MINISTRY OF CULTURE

RAJYA SABHA UNSTARRED QUESTION No. 1940

ANSWERED ON 12.12.2024

PENSION/FINANCIAL ASSISTANCE FOR ARTISTS FROM KARNATAKA

1940. Shri Narayana Koragappa:

Will the MINISTER OF CULTURE be pleased to state:

- (a) whether it is a fact that a total number of 1100 proposals has been received from Karnataka for providing pension/financial assistance to artists who have now become old in the last five years i.e., from 2019-20 to 2023-24;
- (b) if so, details of applications received, year-wise and district-wise;
- (c) whether it is also a fact that majority of applications have been rejected by the Ministry; and
- (d) if so, the details thereof and the reasons for not being lenient towards these artists since they had contributed in keeping our culture, art and traditions alive?

ANSWER

MINISTER OF CULTURE AND TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b) Total number of proposals received from Karnataka for grant of financial assistance to veteran artists under the 'Scheme for Financial assistance for Veteran Artists' during the last five years are given below:

SI. No.	Year	Proposal Received		
1.	2019-20	345		
2.	2020-21	136		
3.	2021-22	190		
4.	2022-23	176		
5.	2023-24	250		
	Total	1097		

The district-wise list of application received during the last five years is annexed.

(c) & (d) As per the scheme guidelines, applications found complete in all respects only in the preliminary scrutiny are placed before the Expert Committee for evaluation and recommendation on its merits.

To widen the base and ease the procedures for the veteran artists of the country under the scheme, the following action has been taken by the Ministry in the recent years:

- (i) The quantum of financial assistance under the scheme has been enhanced from Rs. 4000/- per month to Rs. 6000/- per month w.e.f. June, 2022;
- (ii) The requirement of submitting income certificate every year has now been done away and instead it is now required to be submitted once in five years;
- (iii) Earlier, the applicant artist applying under the scheme should have been mandatorily be a recipient of artists pension of atleast Rs. 500/- per month from the concerned State Government/UT Administration. This condition has been relaxed and now also provides for verification and recommendation of the artistic credentials by the concerned Zonal Cultural Centre (ZCC), Ministry of Culture in case the applicant is not a recipient of artists pension from the State Govt./UT Administration:
- (iv) To ensure smooth and timely disbursal of financial assistance to the selected artists, an MoU has been signed with Canara Bank on 28.06.2023.

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 1940 for 12.12.2024

S.No.	District Applications received in the year					
		2019-20	2020-21	2021-22	2022-23	2023-24
1	Bagalkot	182	81	85	91	109
2	Ballari	0	0	0	0	1
3	Belagavi	45	15	72	48	77
4	Bengaluru	9	3	2	3	10
5	Bidar	0	2	5	0	2
6	Chikballapur	0	0	0	0	3
7	Chikkamagaluru	0	1	0	0	0
8	Davanagere	1	2	4	1	8
9	Dharwad	19	14	4	9	0
10	Gadag	11	3	1	1	8
11	Haveri	2	2	5	0	1
12	Koppal	0	0	0	0	2
13	Mandya	0	0	0	2	0
14	Mysuru	57	1	0	0	0
15	Raichur	1	0	0	0	0
16	Ramanagara	0	0	0	0	1
17	Shivamogga	0	0	0	0	2
18	Tumakuru	2	0	0	2	10
19	Vijayapur	16	12	12	19	16
	Total	345	136	190	176	250